

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA NO. 399 of 1996

Tuesday, this the 4th day of November, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. V.K. Bhaskaran, S/o Karuppan,
Safaiwala, All India Radio,
Trichur
(residing at Variyan House, Veluthoer PO,
Kunnathangadi, Trichur). .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Station Engineer,
All India Radio, Trichur.
2. The Director General, All India Radio,
Akashavani Bhavan,
Parliament Street, New Delhi.
3. K.V. Balan, Peon,
All India Radio, Trichur. .. Respondents

By Advocates Mr. TPM Ibrahim Khan, SCGSC (R1 & R2) and
Mr. CS Ullas (R3)

The application having been heard on 4-11-1997, the
Tribunal on the same day delivered the following:

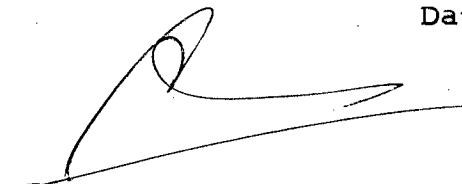
O R D E R

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

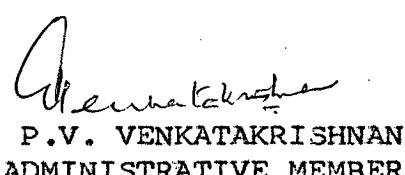
Learned counsel for the applicant submits that the
applicant has already been posted as Peon and that the
application has become infructuous.

2. We record the submission and dismiss the application
as infructuous. No costs.

Dated the 4th of November, 1997



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER